

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:412  
ANSWERED ON:17.12.2009  
RESTRUCTURING OF NMDFC  
Haque Shri Sk. Saidul;Rajaram Shri Wakchaure Bhausahab

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Government is considering to restructure the National Minorities Development and Finance Corporation (NMDFC) in order to make it more effective;
- (b) if so, whether the Government is considering to increase the availability of funds for NMDFC;
- (c) if so the details thereof;
- (d) whether the Government is also considering to increase the authorized share capital of the NMDFC; and
- (e) if so, the details thereof indicating the share of each State Governments in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to Parts (a) to (e) of the Lok Sabha Starred Question No. 412 to be answered on 17.12.2009.

(a) Yes Madam. The Cabinet has accorded in principle approval for restructuring of National Minorities Development and Finance Corporation (NMDFC).

(b) & (c) The Ministry of Minority Affairs, has increased the annual allocation towards Central Share Capital for NMDFC over the last four years in order to increase the availability of funds. Details are given below:

(Rs. in Crore)

Year      Allocation of fund

2006-07	18.29
2007-08	70.00
2008-09	75.00
2009-10	125.0

(d) & (e) Yes Madam. The Government of India has already approved increase in the authorised share capital of NMDFC from Rs. 850.00 Crore to Rs. 1,000 Crore in the month of September 2009. As a result of this revision, the share of States /UTs in the State share equity of NMDFC has gone up to Rs. 260 crores. The details of this are at Annexure.